NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 88/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Sambhavnath Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

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Common Order

TCSP No.88/230-232/NCLT/MB/MAH/2017

TCSP No.89/230-232/NCLT/MB/MAH/2017

TCSP No.90/230-232/NCLT/MB/MAH/2017

TCSP No.91/230-232/NCLT/MB/MAH/2017

TCSP No.92/230-232/NCLT/MB/MAH/2017

TCSP No.93/230-232/NCLT/MB/MAH/2017

TCSP No.94/230-232/NCLT/MB/MAH/2017

TCSP No.95/230-232/NCLT/MB/MAH/2017

TCSP No.96/230-232/NCLT/MB/MAH/2017

TCSP No.97/230-232/NCLT/MB/MAH/2017

TCSP No.98/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, RD is hereby directed to file his report within two weeks.

List this matter for hearing on 23.3.2017.

Sd

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)